

HIGH COURT OF J&K AND LADAKH
(JAMMU AND KASHMIR JUDICIAL ACADEMY)

ORDER

No. 371

Dated: 04-10-2023

In pursuance of the J&K Judicial Academy Notification No. 01 of 2023/JKJA/Sgr dated 27-06-2023, the following candidates, in order of merit are hereby engaged as Research Assistants in the J&K Judicial Academy, High Court of J&K and Ladakh on consolidated honorarium of Rs. 40,000/- per month.

S. No.	Application ID	Name of the Candidate	Parentage S/Shri	Address
Jammu Campus				
1.	JKJA23010000101	Ms. Moksheka Sharma	Yogesh Kumar Sharma	H. No. 201, Old Janipur, Jammu
Srinagar Campus				
1.	JKJA23010000037	Mr. Syed Sibtain Rizvi	Syed Mujtaba Rizvi	Nawab Bagh Bagwanpora Lalbazar, Srinagar

The engagement shall be purely on contractual basis and initially for a period of one year.

The Selected/engaged candidates shall report to the respective campus and furnish an undertaking before the undersigned in terms of Guideline No. 8 of the Notification No. 578 dated 30-08-2016 as per Schedule-1 of the Guidelines under reference, within a week from the date of order failing which he/she shall be deemed to have forgone/not interested to take up the assignment.

By order.


(Yash Paul Bourne)
Director

No. 5238-5246/JKJA/Jmu


Dated: 04-10-2023

Copy to:-

1. Registrar General, High Court of J&K and Ladakh for information.
2. Principal Secretary to Hon'ble Mr. N. Kotiswar Singh, Chief Justice, High Court of J&K and Ladakh for information of His Lordship.



3. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Chairperson, J&K Judicial Academy for information of his Lordship.
4. Secretary to Hon'ble Mr. Justice Javed Iqbal Wani, Member, J&K Judicial Academy for information of his Lordship.
5. Secretary to Hon'ble Mr. Justice Rahul Bharti, Member, J&K Judicial Academy for information of his Lordship.
6. Secretary to Hon'ble Ms. Justice Moksha Khajuria Kazmi, Member, J&K Judicial Academy for information of her Ladyship.
7. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar for getting the same uploaded on the official website of High Court of J&K.
8. Ms. Moksheka Sharma D/o Yogesh Kumar Sharma, for information and compliance.
9. Mr. Syed Sibtain Rizvi S/o Syed Mujtaba Rizvi for information and compliance.


Director 04.12.2023